

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00435/2018

Jabalpur, this Wednesday, the 04th day of July, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Manjula Massey
(Chief Booking Supervisor-II)
Aged about 54 years,
W/o Shri Shivaji Rao,
R/o Gruh Finance Ltd.,
C/o Shivaji Rao Kadam,
28 Shivaji Chowk
Khandwa (M.P.) 450001

-Applicant

(By Advocate –**Shri Vipul Saraswat**)

V e r s u s

1. Union of India,
Through its General Manager,
Central Railways GM Building
IIInd Floor
Mumbai (CST) PIN 400001

2. Divisional Railway Manager (Personnel)
Central Railways
Bhusawal (Maharastra) 425201

3. Chief Good Supervisor,
Central Railway
Khandwa (M.P.) 450001

- Respondents

(By Advocate –**Shri A.S. Raizada**)

O R D E R (Oral)**By Navin Tandon, AM:-**

Learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to file improved application.

2. Permission granted.

3. Accordingly, this O.A. is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

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